

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 15th May, 1978.

NOTIFICATION
INCOME TAX

No.2295 [F.No.203/63/78-ITA.II]: It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of sub-section (2A) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Act, 1962 by the Secretary, Department of Science & Technology, New Delhi.

Name of the Scientific Research Programme:	Development of suitable strains for Bio-transformation of steroids.
Name of the sponsorer:	Organon (India) Limited., Himalaya House, 38, Chowringhee Road, Calcutta-700001.
To be undertaken by:	Department of Micorbiology, Bose Institute, Calcutta.
Proposed date of commencement.	March, 1978.
Anticipated date of completion.	December, 1980.
Estimated out lay:	Rs.60,480/-

2. The Bose Institute, Calcutta, has been approved u/s.35 (1) (ii) of the Income-tax Act, 1961 vide Ministry of Finance (Department of Revenue) Notification No.2139 (F.No.203/173/77-ITA.II) dated 28th January, 1978.

sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&MS, (Income-tax), 1st Floor, Aiwan-e-Ghalib, New Delhi.
4. The Secretary, Department of Science & Technology, (Technology Bhawan), New Mehrauli Road, New Delhi, with reference to their O.M. No.2/25/75-RA dated 22nd March, 1978.
5. The Comptroller & Auditor General of India. (20 copies).
6. Bulletin Section of D.I.(R.S.&P.), New Delhi (5 copies).

sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE:

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ASST. DIRECTOR (RS&P).

NO.00/ITA.II/2243/560/RSP/78.

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